

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.A.317/96.

Dt. of Decision : 23-02-99.

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|-----------------------|------------------------|
| 1. V.Bangarayya | 36. R.Neeke Raju |
| 2. K.Satyanarayana | 37. T.B.Singh |
| 3. N.Appa Rao | 38. M.Appala Naidu |
| 4. S.Malleswara Rao | 39. A.Venkateswara Rao |
| 5. P.V.Satyanarayana | 40. K.Jayaram |
| 6. G.Ananda Rao | 41. A.M.Jeshef |
| 7. P.Annaji Rao | 42. B.Ramu Naidu |
| 8. S.Appa Rao | 43. G.Narayana |
| 9. P.Guru Murthy | 44. A.Koteswar Rao |
| 10. G.Pyathalli | 45. K.Narasinga Rao |
| 11. G.Addayyaiah | 46. M.Pyathiya |
| 12. M.Satyanaradam | 47. P.Rama Raju |
| 13. M.Appa Rao | 48. K.Chinna Rao |
| 14. B.Ramakrishna | 49. P.J.Achari |
| 15. J.Jagannaadharaju | 50. G.Ramana |
| 16. G.Surya Rao | 51. P.Appa Rao |
| 17. P.V.Ramana | 52. M.Mohideen |
| 18. Y.Buchi Babu | 53. D.Appala Raju |
| 19. S.Appa Rao | 54. Y.A.N.Murthy |
| 20. P.Suryanarayana | 55. A.Venkata Rao |
| 21. K.Semulu | 56. K.V.S.Naidu |
| 22. G.Pyathiya | 57. K.V.Ramana |
| 23. G.Mahalaxmi | 58. P.Ramu Naidu |
| 24. J.Narayana Raju | 59. S.Jatlayya |
| 25. V.Bhaskara Rao | 60. N.Venkata Rao |
| 26. G.S.Sherma | 61. P.Satyanarayana |
| 27. Y.Mahalakshmi | 62. M.Surya Rao |
| 28. R.Simhachalam | 63. Kapil Dev Sah |
| 29. S.Narayana Rao | 64. D.B.Naik |
| 30. D.Suryarao | 65. Mangaru Lohara |
| 31. B.Ch.Appa Rao | 66. Ch.Ramanadham |
| 32. N.Pyathiraju | 67. K.Sankaranarayanan |
| 33. K.Y.Kumar | |
| 34. Ch.Sreeramulu | |
| 35. Y.Venkata Rao | |

.. Applicants.

Vs

1. The Chief Engineer, Headquarters,
MES, Southern Command, Pune.
2. The Chief Engineer, Navy, MES,
Station Road, Visakhapatnam.
3. The Commander Works Engineer,
MES, Visakhapatnam, Station Road,
Visakhapatnam-4.
4. The Commander Works Engineer (Projects),
MES, 9 IRSD area, Kancharapalem Post,
Visakhapatnam-8.

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5. N.Viswanadharao
6. K.Gangadhara Rao
7. A.Ganapathy Rao
8. Pamji Tiwari
9. V.Suryanarayana
10. G.Babujii
11. N.Appa Rao
12. G.Krishna Rao
13. V.Suryanarayana
14. B.Govinda Rajulu
15. K.Nageswar Rao
16. B.Venkata Rao
17. Laxmana Rao
18. Govindarajulu
19. G.Satya Rao
20. A.Venkata Rao
21. S.Dayananda Rao
22. P.V.Narayana Rao
23. S.Appa Rao
24. T.Ramana
25. M.Adinarayana
26. A.Thata Rao
27. B.Kanaka Rao
28. D.S.D.Prasad
29. V.R.Nageswara Rao
30. K.Bhaskara Rao
31. Pabi Narayana
32. Viswanathgopi
33. Sk.T.Shu
34. Ashok Kumar
35. K.R.Appalaswamy

.. Respondents.

Counsel for the applicants : Mr.G.Vidya Sagar

Counsel for the Respondents : Mr.V.Bhimanna, Addl.CGSC.
ma. K. V. Simhadri.CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

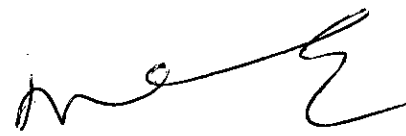
None on either side.

2. Inspite of repeated adjournment ^{neither} the learned counsel for the applicants nor the applicants ~~is~~ present. Hence, the OA is dismissed.

3. It is also seen that permission was given to the applicants to take personal notice to the rest of the private respondents other than 8, 12, 22, 23, 26 and 32 by the office order dated 26-08-98. When this OA came up for hearing on 18-01-99 It is seen that the order of this Tribunal dated 26-8-98 was not complied with. A caution was given to the applicants that in case the applicants ~~do~~ not comply with the directions given in the order dated 26-8-98 the case has to be dismissed. Even to-day there is no proof of having served ^{the notice} on the rest of the private respondents by the applicants herein. Hence, the OA is liable to be dismissed on account of non-joinder of the parties.

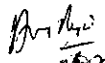
4. In view of the above the OA is dismissed on both the counts. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL)
23/1/99


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 23rd February, 1999.
(Dictated in the Open Court)

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26/2/99.

5/3/99

1st and 2nd Court.

Copy to:

1. HDHND
2. HHRD M(A)
3. HDSJP M(J)
4. D.R. (A) ✓
5. SPARE ✓

Typed By
Compared by

Checked by
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. S.S. JAI PARAMESHWAR :
MEMBER (J)

DATED: 23/2/99

ORDER/JUDGMENT

M.A./R.A/C.P.NO.

IN

C.A.NO : 317/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

9/3/99

केन्द्रीय प्रशासनिक न्यायिकरण Central Administrative Tribunal वैषम्य / DESPATCH 22 MAR 1999 हैदराबाद न्यायपीठ HYDERABAD BENCH
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